

कर रहे कर्मचारियों की संख्या के बारे में सूचना उपलब्ध नहीं है।

**Rodent Control Campaign**

7650. SHRI M. S. OBEROI :  
SHRI K. LAKKAPPA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the Indian Pests Control Association has, in consultation with the Government, decided to set up a Committee to draw up proposals for evolving a nationwide rodent control campaign ;

(b) if so, the outlines of the proposed programme ; and

(c) the nature of assistance proposed to be given by Government to that Committee in their projected campaigning ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) No, Sir. The Government of India have not been consulted by the Indian Pest Control Association for the setting up of any Committee for rodent control.

(b) and (c) Does not arise.

**Recommendations of National Labour Commission's Study Group**

7651. SHRI M. S. OBEROI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether a Study Group of the National Labour Commission has recommended to Government that fertiliser industry should be placed under the control of the Central Government in respect of labour legislation ;

(b) if so, the details of the proposals made and what would be its implications ; and

(c) whether State Governments will be consulted before taking a final decision in the matter ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) Yes.

(b) The proposals are for the consideration of the National Commission on Labour.

(c) The Commission will consult all interests concerned, including the State Governments.

**Complaint from Eastern Railwaymen's Union**

7652. SHRI DEVEN SEN : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that on a complaint from the Eastern Railwaymen's Union Asansol, an enquiry has been instituted by his Ministry about violation of labour laws regarding extra hours of work performed and non-payment of overtime for the same ; and

(b) if so, the stage at which the investigations are at present ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) No. A complaint has however received from some employees of the Eastern Railway (Asansol Division), and it is being enquired into.

(b) The report in the matter is expected shortly.

**Newspaper Employees' Organisation Demand for the Implementation of Wage Boards Recommendations.**

7653. SHRI DEVEN SEN :  
SHRI SITARAM KESRI :  
SHRI RAMAVATAR SHASTRI:  
SHRI BENI SHANKER  
SHARMA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that Central Co-ordination Committee of the Newspapers Employees' Organisations, in a meeting at Calcutta on the 31st March, 1968, has decided to start an indefinite strike in newspapers all over the country to demand implementation of the recommendations of the Wage Board's for—Journalists and non-journalists ; and

(b) if so, the action taken by Government in the matter ?